

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 12/111/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) & Anr. V/s Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Dhawal Jain, Advocate		
	For the Respondent (s)	: Mr. R. K. Gupta, Advocate Mr. Swaralipi Deb Ray, Advocate		

ORDER

Re-noufy this case on 4th October, 2017, in view of the Special Bench being constituted

→ Sd →

(S. K. Mohapatra)
Member (T)

→ Sd →

(Ina Malhotra)
Member (J)